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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1449/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Kalpesh Khushadas Goradia  
V/s  
Madhu Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

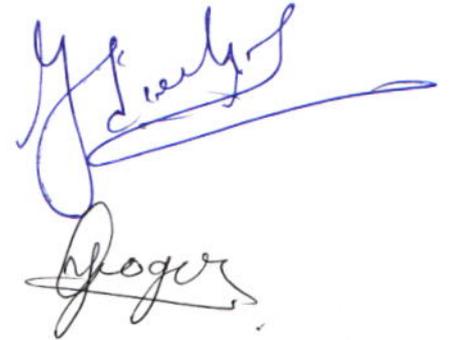
S. No.      NAME      DESIGNATION      SIGNATURE

21. Adv. D. B. Pareira      Advocate for  
Op. Creditor



A

KALPESH  
Goradia      operational  
creditor.



Adv. Yogita Gogate      co. Debtor  
i/b P. D. Jain & Co

ORDER

CP No. 1449/I&BP/NCLT/MB/MAH/2017

For the parties are reported settlement is likely to happen, at their request,  
list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)